

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2585
ANSWERED ON:08.12.2006
PRIVATE COOPERATIVE SOCIETY
Barman Shri Ranen;Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

(a) Whether the Government has any plan to bring reforming in the functioning of cooperative societies and encourage private co-operative societies or other agencies to build houses on small plots in order to meet the fast growing needs of the people; and

(b) If so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b) : The Delhi Development Authority (DDA) has informed that the cooperative societies function under the provisions of the Delhi cooperative Society Act, 2003 and rules framed thereunder. The minimum size of the plot on which the construction of flats can be undertaken by Cooperative Group Housing Societies

(CGHS) is 3000 sq.m. There is no proposal to reduce the plot size and allow building of flats on small plots by private cooperative societies or any other agency.

The Registrar of Cooperative Societies (RCS), Govt. of NCT of Delhi(GNCTD) has reported that it has taken the following steps to bring reforms in the functioning of the CGHS :-

(i) Declaration of vacancies in the societies through advertisement in leading newspapers and inviting objections for proposals regarding clearance of membership has been made compulsory.

(ii) The process of transfer of membership and issuance of no objection certificates by societies has been rationalised.

(iii) Indicating the details of Permanent Account Number, Bank Account, attestation of the photograph and signature of the member by a gazetted officer has been made mandatory for all the members of the group housing societies to ensure genuineness of membership.

(iv) Rule 24 (2) of Delhi Cooperative Society Rules 1973 has been amended to ensure enrolment of new members in a transparent and fair manner.

(v) Revival of defunct Cooperative Group Housing Societies has been banned.